

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA
UNSTARRED QUESTION NO.4777
TO BE ANSWERED ON 31.03.2022

SWACHH BHARAT MISSION

†4777. SHRI NIHAL CHAND:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the main features and objectives of Swachh Bharat Mission-Gramin (SBM-G);
- (b) the funds allocated in the country under SBM-G during the last three years, State/UT-wise;
- (c) the current progress of SBM-G; and
- (d) whether any guidelines have been issued to the States for bringing improvement in the same and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI
(SHRI PRAHLAD SINGH PATEL)

(a) Swachh Bharat Mission (Grameen) [SBM (G)] was launched by the Government with effect from 2nd October, 2014, with the main aim to make the country Open Defecation Free (ODF) by 2nd October, 2019, by providing access to toilet facilities to all the rural households. Having achieved the outcomes of the ODF, Phase-II of SBM (G) is now being implemented with the focus on ODF sustainability and to make arrangements for Solid and Liquid Waste Management (SLWM) in all villages i.e. to transform the villages from ODF to ODF Plus, by 2024-25. The main features of SBM (G) Phase-II are:

- i. SBM(G) Phase-II is designed as novel model of convergence among different verticals of financing and various programmes of Centre and State Governments
 - ii. Flexibility to States in designing delivery mechanisms taking into account their local culture, practices, sensibilities and demands
 - iii. Emphasis on capacity building of the implementing agencies to strengthen delivery of services at ground level
 - iv. Emphasis on decentralized approach for effective Operation and Maintenance of assets constructed under SBM(G)
 - v. Encouraging States to promote business models to make the assets self-sustainable
- (b) State/UT-wise details of the Centre share funds released under SBM (G) during the last three years are given at **Annexure**.

(c) As reported by the States/UTs on the online Integrated Management Information System (IMIS) of SBM(G), about 11 crore individual household latrines (IHHLs) and 1.97 lakh Community Sanitary Complexes (CSCs) have been constructed under the programme since 2014-15. All the villages in the country have declared themselves ODF. 58,201 villages have been covered with Solid Waste Management and 33,962 villages have been covered with Liquid Waste Management.

(d) To facilitate the States for effective and smooth implementation of the programme, Department of Drinking Water and Sanitation has issued Operational Guidelines on Phase-II of SBM(G). Manuals and tool kits on different verticals of ODF plus viz. Bio-degradable Waste Management, Plastic Waste Management, Greywater Management, Faecal Sludge Management, and Information, Education and Communication (IEC) have also been prepared and released. Review meetings with the States are regularly held at higher levels in which States are pursued to improve the progress of implementation of the programme.

**Statement referred to in part (b) of the reply to Lok Sabha Un-starred Question No.4777
due for reply on 31-03-2022**

State/UT-wise Central share funds released during the last three years under SBM(G)

(Rs. in Crore)				
Sl. No.	State/UT	2018-19	2019-20	2020-21
1	A & N ISLANDS	4.70	0.00	7.07
2	ANDHRA PRADESH	1381.11	248.11	212.27
3	ARUNACHAL PRADESH	51.31	61.01	15.28
4	ASSAM	882.09	545.97	276.81
5	BIHAR	2943.69	1867.38	88.56
6	CHHATTISGARH	448.50	138.98	68.43
7	D & N HAVELI & D D	0.84	0.00	1.65
8	GOA	0.00	0.26	0.23
9	GUJARAT	192.92	238.45	312.56
10	HARYANA	70.24	115.39	80.60
11	HIMACHAL PRADESH	0.00	33.61	23.62
12	JAMMU & KASHMIR	278.37	139.58	24.89
13	JHARKHAND	753.02	473.57	153.31
14	KARNATAKA	739.73	219.80	126.31
15	KERALA	12.47	141.40	103.73
16	LADAKH	-	-	2.71
17	LAKSHADWEEP*	0.00	0.00	0.00
18	MADHYA PRADESH	590.94	242.65	291.48
19	MAHARASHTRA	1352.92	396.97	276.75
20	MANIPUR	75.06	55.62	17.51
21	MEGHALAYA	0.00	37.13	65.41
22	MIZORAM	12.73	10.78	14.05
23	NAGALAND	59.93	39.49	22.17
24	ODISHA	1367.62	2044.36	58.92
25	PUDUCHERRY	0.00	2.00	0.11
26	PUNJAB	0.00	97.18	65.94
27	RAJASTHAN	865.88	390.00	229.26
28	SIKKIM	1.96	5.44	6.15
29	TAMIL NADU	760.99	137.80	162.89
30	TELANGANA	515.05	119.93	46.86
31	TRIPURA	116.93	81.06	24.33
32	UTTAR PRADESH	7414.07	2249.94	800.32
33	UTTARAKHAND	65.80	50.23	50.69
34	WEST BENGAL	534.25	808.18	261.31
	Total	21493.13	10992.28	3892.17

*UT of Lakshadweep has not demanded funds under SBM(G).